

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 131/(MAH)/2008  
CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

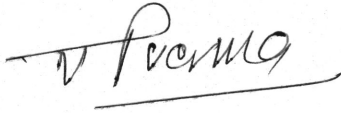
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Sajid Amir Khan

V/s.

M/s. R. F. Properties & Trading Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME                                                                        | DESIGNATION                      | SIGNATURE                                                                             |
|--------|-----------------------------------------------------------------------------|----------------------------------|---------------------------------------------------------------------------------------|
| 1.     | Adv. Yadunath Bhargava<br>Adv. Divya Prasad<br>i/b R. Bhargava & Associates | For Petitioner<br>For Petitioner |   |
| 2.     | V. P. VERMA                                                                 | Adv. for<br>Respondent           |  |

ORDER

T.C.P. No. 131/397-398/CLB/MB/2008

At request of the Petitioner Counsel, list this matter on 24.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY  
MEMBER (TECHNICAL).